



2026:AHC:27966

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 1539 of 2026

Omkar

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	: Anamika Singh, Jitendra Pal Singh, Pradeep Kumar Singh
Counsel for Respondent(s)	: C.S.C., Sher Bahadur Singh

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. Pursuant to the order passed by this Court dated 29.01.2026, the petitioner placed a Bank Draft of Rs.50,000/- before the Court.
2. It is argued by learned counsel for the petitioner that the petitioner is ready and willing to deposit requisite amount but the some breathing time be granted.
3. Heard learned counsel for the parties and perused the record.
4. In the facts and circumstances of the case, the present petition is disposed of directing the petitioner to submit the aforesaid Bank Draft before the respondent No.2/District Magistrate, Pilibhit within a period of ten days along with certified copy of this order and a representation seeking the relief sought in the present petition be also submit within a period of two weeks from today. In case the petitioner does so, the respondent No.2 will pass appropriate orders in the matter strictly in accordance with law expeditiously.

(Prakash Padia,J.)

February 9, 2026

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